

Nomination of cases by Hon'ble the Chief Justice on 26.04.2016

Sl no.	Case details	Nominated to-	File delivered in section
DB of Hon....., J			
1	CrI. W. P. - 9034/2016	Hon. Krishna Murari, J.	Computer Fresh Section on 26.04.2016
2	CrI. Writ (P.I.L.) - 7204/2016 with (Nomination App. No. 136289/2016) with CrI. (P.I.L.) - 2357/1997 with CrI. W.P. - 5862/2010 with CrI. W.P. - 21290/2010 with CrI. W.P. - 200/2011 with P.I.L. - 55996/2013 with CrI. A. - 2773/2005 with CrI. A. - 4013/2008 with CrI. P.I.L. - 15052/2014 with CrI. P.I.L. - 3670/2011	Hon. S. K. Gupta, J. (with connected cases)	Writ C-I Section on 27.04.2016
3	W.P. - 34421/2015	Hon. Tarun Agarwala, J.	Writ C-II Section on 27.04.2016
4	W.P. - 61618/2015	Hon. Tarun Agarwala, J.	Writ C-II Section on 27.04.2016
5	CrI. W.P. - 2470/2016	Hon. Krishna Murari, J.	Writ C-II (CrI.) Section On 27.04.2016
6	CrI. W.P. - 7666/2016 (Correction Application) with Nomination Application no. 135348/2016	Hon. B. K. Narayana, J.	Writ C-II(CrI.) Section On 27.04.2016
7	CrI. Appeal – 1274/2013 with CrI Appeal – 904/2013	Hon. A. K. Tripathi, J. (with connected case)	Criminal Appeal Section on 27.04.2016
In DB as a member			
8	Special Appeal Defective – 345/2013 (Recall Application)	Hon. Vijay Lakshmi, J.	Special Appeal Section on 27.04.2016

Bench Comprising			
9	I.T.A. - 238/2009 with I.T.A. - 130/2013	Hon. Tarun Agarwala, J. and Hon. V. K. Mishra, J.	S.T.R./T.T.R. Section on 27.04.2016
10	C.E.A. - 205/2008	Hon. Tarun Agarwala, J. and Hon. V. K. Mishra, J.	S.T.R./T.T.R. Section on 27.04.2016
11	W.P. - 64287/2008 (Review Application)	Hon. Arun Tandon, J. and Hon. P. K. S. Baghel, J.	Writ A-II Section on 27.04.2016
12	W.P. - 60781/2014 with W.P. - 60498/2014	Hon. Krishna Murari, J. and Hon. P. K. Srivastava, J. (with connected case)	Writ C-II Section on 27.04.2016
13	Crl. W.P. - 10237/2015 (Modification Application)	Hon. Arun Tandon, J. and Hon. Mukhtar Ahmad, J.	Writ C-II(Crl.) Section On 27.04.2016
14	Crl. W.P. - 10598/2015 (Time Extension Application)	Hon. Arun Tandon, J. and Hon. Mukhtar Ahmad, J.	Writ C-II(Crl.) Section On 27.04.2016
15	Special Appeal Defective - 269/2015 (Review Application)	Hon. Arun Tandon, J. and Hon. Mukhtar Ahmad, J.	Special Appeal Section on 27.04.2016
16	Crl. Appeal – 4811/2013	Hon. Arun Tandon, J. and Hon. M. C. Tripathi, J.	Criminal Appeal (H.) D.B. Section on 27.04.2016
Hon....., J.			
17	Bail – 12865/2016	Hon. Pratyush Kumar, J.	Listing Section on 26.04.2016
18	W.P. - 2950/1988	Hon. Ran Vijai Singh, J.	Writ B Section on 27.04.2016
19	Bail – 1290/2016 with Bail – 40388/2015 with Bail – 42591/2015	Hon. N.A. Moonis, J.	Bail Section on 27.04.2016
20	Bail – 3066/2016	Hon. Pratyush Kumar, J.	Bail Section on 27.04.2016
21	Crl. M. A. (U/S 482 Cr.Pc.) – 8543/2016 with Crl. M. A. (U/S 482 Cr.Pc.) -18100/2015	Hon. Om Prakash, J. (with connected case)	482 Section on 27.04.2016
22	Crl Revision – 562/2016	Hon. Om Prakash, J.	Criminal Revision Section on 27.04.2016
23	W.P. - 66340/2015	Hon. Pankaj Mithal, J.	Writ C-I Section on 27.04.2016

Appropriate Court dealing with such matters			
24	W.P. - 17060/2016	Appropriate Court dealing with such matters	Computer Fresh Section on 26.04.2016
25	Custom Appeal Defective - 180/2011	Appropriate Court dealing with such matters	S.T.R./T.T.R. Section on 27.04.2016
26	Custom Appeal – 357/2011	Appropriate Court dealing with such matters	S.T.R./T.T.R. Section on 27.04.2016

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
27/04/2016